

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.9/SM/2018**

Subject : Non-compliance of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.

Respondent : DGEN Transmission Company Limited

Date of hearing : **7.5.2019**

Coram : Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, member

**Record of Proceedings**

None appeared on behalf of the Respondent, despite notice. Accordingly, order in the Petition was reserved.

By order of the Commission

**Sd/-**  
(B.Sreekumar)  
Dy. Chief (Law)

